

**IN THE HIGH COURT OF JUDICATURE AT PATNA
CRIMINAL MISCELLANEOUS No.71293 of 2023**

Arising Out of PS. Case No.-545 Year-2022 Thana- MAHUA District- Vaishali

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AMLESH KUMAR Son of Kailash Singh R/O Village - Fatehpur Pakari @
Fatehpur Pakri, P.S.- Mahua, District - Vaishali

... .. Petitioner/s

Versus

The State of Bihar

... .. Opposite Party/s

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Appearance :

For the Petitioner/s : Mr.Manish Chandra Gandhi

For the Opposite Party/s : Mr. Jharkhandi Upadhyay, APP

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**CORAM: HONOURABLE MR. JUSTICE SANDEEP KUMAR
ORAL ORDER**

3 09-11-2023 Heard the learned counsel for the petitioner and
learned APP for the State.

2. Pursuant to the order dated 07.11.2023, the Sub-Divisional Police Officer, Mahua and the S.H.O. Mahua are present in the court.

3. The S.D.P.O. Mahua, assures this court that she will take further steps in the investigation to find out details about the missing woman and for that she has further submitted that she will get *narco* test of all the accused persons and other witnesses, if required in the investigation.

4. List this case on 12.07.2024.

5. On the next date of hearing, the investigation report shall be produced by the learned APP.

6. The Personal appearance of the Sub-Divisional



Police Officer, Mahua is dispensed with.

7. The S.H.O. Mahua will personally appear on the next date of hearing along with the further investigation report.

(Sandeep Kumar, J)

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